

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:957

ANSWERED ON:25.11.2009

GRANT OF BALANCE MPLADS FUND OF 14TH LOK SABHA

Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether after de-limitation of Lok Sabha Parliamentary constituencies, the MPLADS grants have been found undisbursed during the tenure of 14th Lok Sabha;
- (b) if so, the constituency-wise number of grants found un-disbursed;
- (c) whether any special provisions have been made for utilization of balance un-disbursed grants in 15th Lok Sabha after de-limitation of constituencies; and
- (d) if so, whether the said grants could be allocated to the Members of Parliament of 15th Lok Sabha?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a)&(b) There is no effect in respect of release of MPLADS funds to 14th Lok Sabha constituencies due to de-limitation of constituencies. The pending instalments up to 14th Lok Sabha are released on submission of required documents from the district authorities.
- (c)&(d) The existing MPLADS Guidelines are sufficient for disbursement of unspent balances of MPLADS funds of preceding periods.